

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
Appeal No.-373/252/ND/2019

IN THE MATTER OF:

M/s Income Tax Officer M/s Amazing India Manpower Pvt Ltd.

....Applicant

Vs

ROC

.....Respondent

SECTION

Under Section 252

Order delivered on 18.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Bhawna Singh Adv

For the Respondent

: Mrs. Sweety Khattar Kumar, Ld. ARoC

ORDER

Ld. Counsel for Income Tax has put in appearance and states the he has filed affidavit of service. Ld. ARoC has also put in appearance and states that she has no objection to the revival of company's name. Reserved for orders.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

CG